NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
C.P.(IB) No.13/ BB/ 2017	3	Hearing	Rule-7 of I&B	24x7 Learning Pvt. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. RAMESN COMAR BARTO.

IRP is present. He has filed memo withdrawing the earlier withdrawal memo filed by him on the ground that the Creditors have agreed to continue him as IRP.

For hearing, list it on 21.07.2017.

MEMBER (J)